NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/221/2017

NAME OF THE PETITIONER(S)

: EDUCARE NETWORK CONSULTANT PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

B. gorbon

REPRESENTATION BY WHOM

Tor Respondent

B. Barathbab SANKAR VARADARAJAN? P.M. VATSALA

ORDER

Counsel for Petitioner present. Counsel for RoC submitted that copy of the objections has already been sent; but the same has not been seen in the file and he is also not having any copy of the same. At request, time is enlarged for providing the objections. Put up on 26.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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